

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 292/15	TP 153/17	Hearing	391/ 394	Add Eco-Enviro Ltd.,

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Prakash P  
For. VGB Associates  
Mob-9845428653

Petitioners.



2) Prema Hatti

Res



**ORDER**

Counsel for petitioner is present. Smt. Prema Hatti Counsel for petitioner is present. She reported no further comments on the amended scheme. Assistant from OL office is present. Heard PCS for petitioner. He reported he has complied all formalities for approving the scheme and filed necessary papers. Therefore matter is reserved for orders.

  
**MEMBER(J)**

  
**MEMBER(T)**